GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA STARRED QUESTION NO.445 TO BE ANSWERED ON 05.04.2017

SECURITY TO INDIAN DIPLOMATS

445. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any additional security is being provided to Indian diplomats in foreign countries in and around conflict zones; and
- (b) if so, the details thereof?

ANSWER THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI SUSHMA SWARAJ)

(a) & (b) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. 445 REGARDING "SECURITY TO INDIAN DIPLOMATS" FOR ANSWER ON 05.04.2017

- (a) Yes. Additional security is being provided to Indian Diplomats in foreign countries in and around conflict zones. It is based on our assessment of the security situation in different parts of the world, which is dynamic as threat levels keep changing.
- (b) As per international law (Vienna Convention on Diplomatic Relations of 1961), it is the responsibility of the host country and its government to provide security for foreign diplomatic facilities.

However, with the approval of the host government, Government of India has been arranging additional security for its Missions and Posts which it considers under a higher level of threat and risk. This is a continuous process wherein threats are assessed periodically and responses devised accordingly. Additional security may include deployment of India-based or locally hired security guards.

Higher level of security physical infrastructure is also provided as appropriate including stronger perimeter fencing, anti-intrusion video surveillance, scanning equipment to screen baggage, vehicles and human beings, anti-ramming physical measures, bullet proof vehicles etc.
